

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M R . M V R A M E S H

Petition(s) for Special Leave to Appeal (Crl.) No(s). 553/2015

STATE OF U.P.

Petitioner(s)

V E R S U S

KASIM @ BHURA

Respondent(s)

(with appln. (s) for exemption from filing O.T. and permission)

Date : 27/04/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Chaudhary, Adv.

For Respondent(s)

U P O N h e a r i n g t h e c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

Ld.counsel for the petitioner has filed the spare copy, but he has failed to file the address of the concerned Trial Court through which notice is to be issued. He is granted four weeks time as last chance to file the same.

List the matter again on 20.07.2016.

(M V RAMESH)
Registrar

SB